

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 75 of 2013

Dated : 12th July, 2013

Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr. RakeshNath, Technical Member

The Superintending Engineer,
Dindigul Electricity Circle,
Tamil Nadu Generating & Distribution Co. Ltd.

...Appellant(s)

Versus

M/s. SreenivasaBalaji Papers Pvt. Ltd. &Anr.

...Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

Counsel for the Respondent(s): Mr. N.L. Rajah, Sr. Adv.

ORDER

We have heard the Learned Counsel for the Appellant as well as the Learned Senior Counsel for Respondent. They are directed to file the respective written submissions on or before 01.08.2013 after serving copy on the other side.

Post the matter for reporting compliance on 07.08.2013 at Delhi

Bench.

(RakeshNath)
Technical Member
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(Justice M. KarpagaVinayagam)
Chairperson